



# HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2024

Un-Starred Questions

**22nd February**

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Total Question - 40

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**To Construct the Roads**

**41 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct metalled road from Thatar to Gobindpur in the Kalka Assembly Constituency; if so, the time by which the said road is likely to be constructed?

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**To Repair the Roads**

**42 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Deputy Chief Minister be pleased to state whether it is a fact that newly constructed road from village Toka (Municipal Corporation Panchkula) up to Tangri Bridge has been chipped off; if so, the time by which abovesaid road is likely to be repaired?

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### **To Install Cables in Place of Electricity Wires**

**43 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Energy Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to make district Panchkula inverter free; if so, the time by which the said proposal is likely to be materialized; and

b) whether there is also any proposal under consideration of the Government to install cables in place of electricity wires in the Kalka Assembly Constituency; if so, the time by which such cables are likely to be installed?

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### **Shortage of Staff**

**44 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Health Minister be pleased to state whether it is a fact that there is acute shortage of staff in the Hospitals, PHCs and CHCs in the Kalka Assembly Constituency; if so, the reasons thereof togetherwith the time by which the staff in the abovesaid hospitals is likely to be posted as per sanctioned strength?

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### **To Repair the Streets and Roads**

**45 Ch. AFTAB AHMED (Nuh):**

Will the Urban Local Bodies Minister be pleased to state:-

a) the steps taken by the Government for cleaning the roads and collecting the garbage of city Nuh from April,2023 to January, 2024;

b) the extent of amount spent by the Government on said work togetherwith the details thereof; and

c) whether there is any proposal under consideration of the Government to repair the damaged streets and roads in city Nuh; if so, the time by which the said works are likely to be started?

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### **To Construct the By-Pass and to Construct Rest House**

**46 Ch. AFTAB AHMED (Nuh):**

Will the Deputy Chief Minister be pleased to state:

a) whether it is a fact that the land owners of Punhana and Pinagwan areas have given permission to construct a bypass on their land; if so, the reasons for delay in starting the work by the Government togetherwith the time by which the said work is likely to be started; and

b) whether it is also a fact that the construction work of rest house in Punhana area has been started by the Government; if so, the time by which its work is likely to be completed?

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### **To Construct the Four Lane Road**

**47 Ch. AFTAB AHMED (Nuh):**

Will the Deputy Chief Minister be pleased to state:-

a) whether any time period have been fixed by the Government to start and complete the four lanning work of Gurugram Alwar National Highway NH 248 from district Nuh up to the border of Alwar; if so, the details thereof; and

b) whether there is any proposal under consideration of the Government to repair/reconstruct the damaged roads of villages Malab, Aakera and Bhadas etc situated on the above said road; if so, the time by which the abovesaid roads are likely to be repaired till the work of four lanning of the NH 248A is not started?

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### **The Details of the Jan Samvad Programmes**

**48 Sh. BHARAT BHUSHAN BATRA (Rohtak):**

Will the Chief Minister be pleased to state:-

- a) the name of the districts in which Jan Sanwad programmes were organized in the year 2023 togetherwith the location thereof;
- b) the details of the said programmes in which the Hon'ble Chief Minister participated togetherwith the total expenditure incurred in this entire programme and the name of the Head of Accounts from which the above expenditure was made alongwith the complete details thereof;
- c) the name of the ministers and the legislators of ruling party who have participated in the abovesaid programmes togetherwith the details of the places thereof;
- d) whether the Government has invited the legislators of opposition in the said programmes; if so, by whom the invitation was given and the way of invitation thereof; and
- e) if not, the reasons for not giving invitation to the legislators of opposition party?

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#### **Amount Incurred on Poverty Alleviation Programme**

**49 Sh. BHARAT BHUSHAN BATRA (Rohtak):**

Will the Chief Minister be pleased to state the year wise extent of amount incurred by the Government on the scheme of the poverty alleviation programme under the sustainable development goals in the year 2022-23 and 2023-24 togetherwith the name of the scheme and the complete details of the head from which the said amount was incurred?

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#### **The Details of CM Announcement**

**50 Sh. BHARAT BHUSHAN BATRA (Rohtak):**

Will the Urban Local Bodies Minister be pleased to state:

- a) whether it is a fact that the Hon'ble Chief Minister had announced a grant of Rs 120 crore to the Municipal Corporation, Rohtak during the rally at Jat college, Rohtak on dated 14 June, 2022;

b) if so, whether the said grant has been released to Municipal Corporation, Rohtak and the name of work for which the said grant was utilized togetherwith the work wise extent of amount incurred thereon alongwith the complete details thereof; and

c) the number of works which have been completed from the said grant and the number of works are in progress at present togetherwith the number of works pending alongwith the details of the complete actual status thereof?

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### **Grants to Ministers and Legislators for Development Works**

**51 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Chief Minister be pleased to state:-

a) whether any type of grant has been given to the Ministers and Legislators for the developments works in State; if so, the details thereof; and

b) the number of grants given to the Legislator of Faridabad NIT Assembly Constituency for executing the development works in rural and urban areas from 01 January, 2020 to 31 January, 2024 togetherwith the number of works completed and lying pending as well as the complete details thereof?

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### **The Details of Happening Haryana Global Investors Summit**

**52 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Chief minister be pleased to state:-

a) whether it is a fact that the Global Investors Summit was held with the name of the Happening Haryana in the Gurugram from 6 March to 8 March in the year 2016; if so, the objective of the abovesaid Summit;

b) the total expenditure incurred on the Happening Haryana Global Investors Summit togetherwith the name wise and amount wise complete details of the items on which the said expenditure has been incurred; and

c) the number of the companies participated in such Global Investors Summit togetherwith the details of the investment came into Happening Haryana

Summit after the year 2016 alongwith the details thereof?

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### **The Details of the Conviction and Punishment to the Officers**

**53 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Chief Minister be pleased to state:-

a) the details of the cases of corruption in which convictions have been made by the competent criminal courts from 01 January, 2020 to 31 January, 2024 in the State; and

b) the name wise and post-wise details of the officers of 1st class and 2nd class who have been convicted and punished in the cases of corruption from 01 January, 2020 to 31 January, 2024 in State?

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### **The Details of the Refund Scam**

**54 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Chief Minister be pleased to state:-

a) whether any complaint in respect of refund scam of Rs. 70 crore in the H.S.V.P Department has been received by the Government; if so, the action taken by the Government on that complaint;

b) the details of the refund scam of Rs. 70 crore in the H.S.V.P Department in which E.C.I.R has been registered and raids have been conducted by the E.D;

c) the list of the persons declared guilty in fake land acquisition compensation scam worth Rs. 70 crore paid under the fake orders of the Supreme Court in the year 2015; and

d) whether E.D has taken cognizance of the Rs.70 crore scam; if so, the details thereof?

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### **To Metal the Unmetalled Passages**

**55 Sh. BALBIR SINGH (Israna ):**

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any scheme of the Government to metal the 33 feet and 22 feet passages connecting one village to another village; and

b) the reasons for which the following passage have not been metalled so far:-

i)Tito Khedi to Dariapur passage;

ii)Nara to Dariapur; and

iii)Sutana to Bhadar?

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### **To Redress the Issue of Scarcity of Fodder**

**56 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Animal Husbandry & Dairying Minister be pleased to state:-

a) the year wise budget estimate, revised estimate and actual expenditure of Gau Aayog for the last three years alongwith the current year expenditure till January, 2024;

b) whether any survey has been done to fix the capacity of Gaushala/Nandishala as per space availability; if not, reasons thereof; and

c) the steps taken by the Government to redress the issue of scarcity of fodder together with details thereof?

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### **To Provide Sewerage System in Villages**

**57 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Public Health Engineering Minister be pleased to state:-

a) the number of villages in the State having more than 10,000 population togetherwith the district-wise name of villages where sewerage systems have been provided by the Government; and

b) the time by which sewerage system is likely to be installed in all the villages having population of 10,000 persons or more in the State?

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### **Solution for Solid Waste Management**

**58 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Development & Panchayats Minister be pleased to state the action taken by the government for providing comprehensive solution on solid waste management in gram panchayats of State?

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### **To Empower the People Belonging to SCs and SCs**

**59 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Chief Minister be pleased to state the year wise action taken by the Government to empower the people belonging to the scheduled castes and backward classes in the State during the last five years?

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### **To Upgrade the Schools**

**60 Dr. KRISHAN LAL MIDDHA (Jind):**

Will the School Education Minister be pleased to state:-

a) the time by which the Government High School, Amarheri and Government Middle School Haibatpur in Jind Assembly Constituency are likely to be upgraded; and

b) whether it is a fact that an announcement to upgrade the Haibatpur School was made by Hon'ble Chief Minister, if so, the time by which such school is likely to be up graded?

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### **To Construct Foot Path**

**61 Sh. GHANSHYAM SARAF (Bhiwani):**

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct footpath on the both side of the National Highway number 709-E on RCC road from Mittal petrol pump to railway over bridge Loharu road in the area of Bhiwani City; if so, the time by which it is likely to be constructed?

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### **To Lay Down the Pipeline in Nullah**

**62 Sh. GHANSHYAM SARAF (Bhiwani):**

Will the Public Health Engineering Minister be pleased to state whether there is any proposal under consideration of the Government to set-up the drainage system by laying down the pipeline in Nullah from Fancy Chowk to Dadri gate in Bhiwani city; if so, the time by which the pipeline is likely to be laid down?

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### **To Release the Fund for the construction of Dharamshala or Chaupal**

**63 Sh. GHANSHYAM SARAF (Bhiwani):**

Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to release the fund for the construction of Dharamshala or Chaupal etc. in the municipal area so that the SC, BC dharamshala may be constructed by Municipal Council togetherwith the details thereof?

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### **To Provide Jobs and Cash Amount to the Players**

**64 Sh. JAGBIR SINGH MALIK (Gohana):**

Will the Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to provide jobs and cash prize to the players wining Gold, Silver and Bronze medals in Olympic, Asian, Commonwealth and National games; and

b) the time by which the pending cash prizes are likely to be paid to the medal winner players?

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### **Details of Jobs Given Through HPSC and HSSC**

**65 Sh. JAGBIR SINGH MALIK (Gohana):**

Will the Chief Minister be pleased to state:-

- a) the total category wise number of jobs given by the Government through HPSC and HSSC in State from September,2019 till date; and
- b) the year wise details of the jobs given through HKRN in State till date?

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### **To Meet the Shortage of Buses**

**66 Sh. JAGBIR SINGH MALIK (Gohana):**

Will the Transport Minister be pleased to state:-

- a) whether it is a fact that roadways bus service is available in all the villages of Gohana Assembly Constituency; if so, the details alongwith timings thereof;
- b) whether there is bus service only for girls upto Khanpur Mahila University; if so, the details thereof; and
- c) whether it is a fact that there is shortage of buses in Sonapat district; if so, the time by which shortage of buses is likely to be met out?

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### **The Details of HSGPC Election**

**67 Sh. SHISHPAL SINGH KEHARWALA (Kalanwali):**

Will the Chief Minister be pleased to state:-

- a) the number of votes created for the election of HSGPC; and
- b) whether any time has been fixed by the Government for election of HSGPC; if so, the details thereof?

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### **Amount of Cow Cess**

**68 Sh. AMIT SIHAG (Dabwali):**

Will the Deputy Chief Minister be pleased to state:-

a) the amount of cow cess levied on Alcohol and collected by the Government so far togetherwith the details of the amount utilized for the welfare of the cows out of the revenue generated from cow cess ; and

b) the steps taken by the Government to address the problem of stray cattle in Dabwali Assembly Constituency?

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### **To Shift/Remove the High Tension Wires**

**69 Sh. AMIT SIHAG (Dabwali):**

Will the Energy Minister be pleased to state the steps taken by the Government to shift/remove the High Tension wires on the residential/commercial properties in Dabwali Assembly Constituency togetherwith the details thereof?

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### **The Details Of Anganwari Centres**

**70 Sh. AMIT SIHAG (Dabwali):**

Will the Women & Child Development Minister be pleased to state:-

a) the number of Angarwari centres being run in fully functional, good condition buildings in Dabwali Assembly Constituency;

b) whether all the Angarwari centres in Dabwali have functional electricity/water/toilet/kitchen; if not, the details/data of the anganwari centres which are not equipped with said facilities; and

c) the number of Anganwari centres which are without permanent workers and helpers in Dabwali Assembly Constituency togetherwith the details thereof?

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**To Construct a Track in Sports Stadium**

**71 Sh. GHANSHYAM DASS (Yamunanagar):**

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct a track in sports stadium of village Kharwan of Yamuna Nagar Assembly Constituency; if so, the time by which the said track is likely to be Constructed?

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**To Construct a New Building of SC Chaupal**

**72 Sh. GHANSHYAM DASS (Yamunanagar):**

Will the Development & Panchayats Minister be pleased to state:-

a) whether it is a fact that the building of Scheduled Caste Chaupal in village Kharwan of Yamuna Nagar Assembly Constituency is in dilapidated condition; and

b) if so, whether there is any proposal under consideration of the Government to construct a new building of the said Chaupal togetherwith the time by which the said building is likely to be constructed?

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**To Complete the Construct Work of Auditorium**

**73 Sh. SITA RAM YADAV (Ateli):**

Will the Higher Education Minister be pleased to state whether it is a fact that the work of the Auditorium in Government College, Ateli is lying pending for the last five years togetherwith the time by which it is likely to be completed alongwith the details thereof?

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**To Fill-up the Vacant Posts of Anganwari Workers/ Helpers**

**74 Smt. GEETA BHUKKAL (Jhajjar):**

Will the Women & Child Development Minister be pleased to state:-

- a) the number of Anganwadi Centres opened in the State since 2019 togetherwith the district-wise details thereof;
- b) the number of posts of Anganwari workers/helpers lying vacant in the State; and
- c) whether there is any proposal under consideration of the Government to fill-up the abovesaid posts?

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### **The Number of Play Way Schools**

**75 Smt. GEETA BHUKKAL (Jhajjar):**

Will the Women & Child Development Minister be pleased to state:-

- a) the number of play way schools established in the State since 2019 togetherwith the district-wise details thereof;
- b) the pay scale/honorarium of Aganwadi worker/helper working in these play way schools; and
- c) the number of play way schools in Jhajjar Assembly Constituency?

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### **The Details of Model Sanskriti Schools**

**76 Smt. GEETA BHUKKAL (Jhajjar):**

Will the School Education Minister be pleased to state:-

- a) the concept of Model Sanskrit School and how are these schools different from other schools;
- b) the number of Model Sanskrit Schools in Jhajjar Assembly Constituency;
- c) the number of students in each school; and
- d) the number of teachers posted (school-wise) and vacancy of teachers in these schools?

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### **To Construct the Sports Stadium**

**77 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Chief Minister be pleased to state :-

- a) the time by which the construction work of Sport stadiums to be constructed in village Pichaupa Kalan under the Chief Minister's announcement no. 24354, dated 06.11.2018 is likely to be started;
- b) the time by which the Rajiv Gandhi Sport Stadiums of the villages Chandwas, Jhojhu Kalan, Makrana, Achina and Chhappar in Dadri district are likely to be renovated and repaired; and
- c) whether there is any proposal under consideration of the Government to construct the sports stadium in village Nandha togetherwith the details thereof?

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### **To Construct the District Development Bhawan**

**78 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Development & Panchayats Minister be pleased to state :-

- a) the time by which the amount of the budget (SFC & FFC) given on the basis of population is likely to be provided for the newly constituted Gram Panchayats of village Badhra and Hansawas Khurd; and
- b) the time by which the construction of proposed District Development Bhawan (Jila Parishad office) in Dadri is likely to be started?

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### **To Upgrade the Veterinary Dispensary**

**79 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Animal Husbandry & Dairying Minister be pleased to state :-

- a) whether there is any proposal under consideration of the Government to upgrade the veterinary dispensary of the village Nandha and Naurangabas of

Badhra Assembly Constituency: if so, the time by which the said veterinary dispensary is likely to be upgraded;

b) whether there is any proposal under consideration of the Government to construct the veterinary dispensary in village Kari Rupa togetherwith the details thereof; and

c) the time by which the re-construction work of dilapidated building of the veterinary dispensaries and hospitals of villages Gothra, Arya Nagar, Bilawal, Pichaupa Khurd, Mandhi Kehar, Jhinjar, Chirya, Bigova, Kadma, Chandwas, Dhanasari and Kheri Bura is likely to be completed?

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### **To Increase Storage Capacity of Water Works**

**80 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Public Health Engineering Minister be pleased to state :-

a) whether there is any proposal under consideration of the Government to renovate the water works of village Badhwana, Kalali, Shyamkalan, Chandeni and Kheri Sanwal; if so, the time by which the water works of said villages are likely to be renovated;

b) the time by which the construction work of the water works of villages Mandauli, Santokhpura and Makrani is likely to be started; and

c) whether it is a fact that the time period for supply of the water from canal to the water works of villages was 8 days after the time interval of each 24 days which is increased after the time interval of 32 days; if so, whether there is any proposal under consideration of the Government to increase the storage capacity of water works of villages after changing the time period of water supplying togetherwith the name of the villages of Badhra Assembly Constituency in which the storage capacity of water works will be increased?

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**Chandigarh.  
The 22nd February, 2024.**

**R.K. Nandal,  
Secretary.**

